

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 31.3.2016**

CP No.291/00063/2015 (OA No.454/2011)

Mr. C.B.Sharma, Counsel for the applicant.  
Mr. S.S.Sharma, Counsel for respondents.

Counsel for respondents submits that order of the Tribunal has been complied with.

In view of submissions made, the contempt petition is dismissed with no order as to costs.

  
(MS.MEENAKSHI HOOJA)  
ADMINISTRATIVE MEMBER

  
(DR.K.B.SURESH)  
JUDICIAL MEMBER

Adm/